

12.18 hrs.

PAPERS LAID ON THE TABLE

*[English]***Detailed Demands for Grants of Ministry of Information and Broadcasting for 1991-92.**

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): On behalf of Shri Ajit Kumar Panja I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Information and Broadcasting for 1991-92.

[Placed in Library. See No. LT-423/91]

Annual Reports and Reviews on the working of Kendriya Bhandar (Central Government Employees Consumers Co-operative Society Ltd) New Delhi for 1989-90 and Central Civil Services Cultural and Sports Board, New Delhi for 1989-90 and Statements for delay in laying these papers etc.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): I beg to lay on the Table—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Kendriya Bhandar (Central Government Employees Consumer Cooperative Society Limited), New Delhi, for the year 1989-90 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Kendriya Bhandar (Central Government Employees Cooperative Society Limited), New Delhi, for the year 1989-90.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-424/91]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Civil Services Cultural and Sports Board, New Delhi, for the year 1989-90 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Central Civil Services Cultural and Sports Board, New Delhi, for the year 1989-90.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-425/91]

(5) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Department of Atomic Energy for 1991-92.

[Placed in Library. See No. LT-426/91]

(6) A statement (Hindi and English versions) correcting the reply given on the 14th August, 1991 to Unstarred Question No. 3037 by Shri Vijay Naval Patil regarding members of UPSC.

[Placed in Library. See No. LT-427/91]

Annual Report and Review on the working of National Institute of Small Industry Extension Training Hyderabad for 1989-90 and statement for delay in laying these papers.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): I beg to lay on the Table—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Small Industry Extension Training, Hyderabad, for the year 1989-90 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the National Institute of Small Industry Extension Training, Hyderabad, for the year 1989-90.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-428/91]

Annual Report and Review on the working of Paradeep Phosphates Ltd, Bhubaneswar, for 1989-90 and statement for delay in laying these papers.

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Paradeep Phosphates Limited, Bhubaneswar, for the year 1989-90.

(ii) Annual Report of the Paradeep Phosphates Limited, Bhubaneswar, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. 429/91]

SHRI SOMNATH CHATTERJEE (Bolpur): The Leader of the House and the Railway Minister had promised for sympathetic consideration, the reinstatement of the dismissed Railway employees. We are waiting for that. This is a commitment made in the House.

MR. SPEAKER: I will allow you tomorrow.

(Interruptions)

SHRI BASU DEB ACHARIA (Bankura): There is a very important matter. (Interruptions)

MR. SPEAKER: Not now. I will allow you tomorrow.

(Interruptions)*

MR. SPEAKER: Nothing will go on record.

(Interruptions)

MR. SPEAKER: Statement by the Minister, Shri M. M. Jacob—The time for making the Statement has been fixed at 1 O'clock. He can make the Statement at that time.

12.19 hrs.

ELECTION TO COMMITTEE Coir Board

[English]

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): I beg to move:

“That in pursuance of Rule 4(1)(e) of the Coir Industry Rules, 1954, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Coir Board, subject to other provisions of the said Rules”.